

File No. Std/SP-15/T (Surveillance) – Pt-2  
**Food Safety and Standards Authority of India**  
(A statutory Authority established under the Food Safety and Standards Act, 2006)  
(Quality Assurance Division)  
**FDA Bhawan, Kotla Road, New Delhi – 110002**

Dated, the 21<sup>st</sup> September, 2020

**ORDER**

FSSAI granted provisional approval to RAMAN 1.0, a rapid equipment to perform detection of economically driven adulteration in edible oils & fats and ghee by M/s Oak Analytics Pvt. Ltd. for a period of one year w.e.f 3<sup>rd</sup> April, 2019 i.e. upto 02.04.2020. This provisional approval was for use of RAMAN 1.0 in surveillance purpose only.

2. As the time period of provisional approval given to RAMAN 1.0 is over, the name of RAMAN 1.0 from the list of approval(s) granted by FSSAI to 31 Rapid Food Testing Analytical (RAFT) Kit/Equipment/Method (this list also includes 11 provisional approvals granted) which was uploaded on FSSAI website dated 08.01.2020 shall be treated as “removed”.
3. This issues with the approval of Competent Authority.

*Umesh Kumar Jain*  
21/9/20  
(Umesh Kumar Jain)  
Joint Director (QA)

**To:**

- (i) Mr. Deepak Mehrotra, M/s Oak Analytics India Pvt. Ltd., G-46, Sector-3, Noida, Uttar Pradesh-201301, India. Email: deepak@oakanalytics.com

**Copy To:**

- (i) PPS to Chairperson, FSSAI
- (ii) PS to CEO, FSSAI
- (iii) IT Division, FSSAI – for uploading on FSSAI website